

DIVISION BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/909(KB)2018
IA(I.B.C)/875(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	AXIS BANK LTD. VS MAXIMUM AGENCY PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance(via video conference/physically)

Mr.Udit Agarwal, Adv.] For the Liquidator

ORDER

1. Ld. Counsel for the Liquidator present.
2. IA(I.B.C)/875(KB)2024
 - a. This IA has been filed by the Liquidator for placing on record the Progress Report which is at Page Nos. 12 onwards. This IA is accompanied by the Affidavit of Liquidator which is at Page Nos. 9 to 11.
 - b. The Progress Report is taken on record, and, accordingly this IA is **allowed and disposed of**.
3. Post this matter on **24.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**